

Madhya Pradesh Nagar Tatha Gram Nivesh (Sanshodhan) Adhiniyam, 2010

2 of 2011

[04 January 2011]

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Madhya Pradesh Nagar Tatha Gram Nivesh (Sanshodhan) Adhiniyam, 2010

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An Act Further to amend the Madhya Pradesh Nagar Tatha Gram Nivesh Adhiniyam, 1973. Be it enacted by the Madhya Pradesh Legislature in the Sixty first Year of the Republic of India as follows:-

1. Short Title :-

(1) This Act may be called the Madhya Pradesh Nagar Tatha Gram Nivesh (Sanshodhan) Adhiniyam, 2010.

2. Amendment Of Section 23-A :-

For sub-section (2) of Section 23-A of the Madhya Pradesh Nagar Tatha Gram Nivesh Adhiniyam, 1973 (No. 23 of 1973), the following sub-section shall be substituted, namely :-

"(2) The State Government shall publish the draft of modified plan together with a ntoice of the preparation of the draft modified plan and the place or places where the copies may be inspected, in a Hindi and an English daily newspaper, which are in the approved list of the Government for advertisement purposes and the Hindi newspaper should have circulation in the area to which it relates and a copy thereof shall be affixed in a conspicuous place in the office of the Collector, inviting objections and suggestions in writitng from any person with respect thereto within fifteen days from the date of publication of such notice, and after considering all the objections and suggestions as may be received within the period specified in the notice and shall after giving reasonable opportunity to all persons affected thereby of being heard, the State Government shall confirm the modified plan.".